

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-4081-JK (LD) of 2026

DATED:- 01 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 01 - 04 - 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Im

Annexure to the Government Order No:- 4081-JK(LD) of 2026 dated 01.04.2026.

S. No.	Title of the case	OIC
1	TA No. /2026 titled Er. Imtiyaz Ahmad Mir Vs Union Territory of J&K and others	Sh. Mohib Ali Bukhari, Under Secretary to Government
2	WPC No. 3152/2023 titled Mohammad Yousuf Draboo V/s UT of J&K and others	Er. Maqsood Shafi Basu, Executive Engineer, R&B Division, Shopian,
3	O.A No. 22/2026 titled Mohd. Rajab Dar and others Vs Union Territory of J&K and others.	Er. Zubair Ahmad Dar, Executive Engineer, R&B Division, Budgam,
4	O.A No. 1300/2025 titled Parshotam Singh Versus Union Territory of J&K and others.	Er.Mohd Qasim, Executive Engineer, R&B Division, Nowshera,
5	.A. No. 412/2025 titled Kuldeep Singh Versus Union Territory of J&K and others.	Er. Jyotika Sambyal, Executive Engineer, Public Works (R&B) Department Division Vijaypur
6	WPC No. 854/2022 titled Naseema Bano and Others Vs Union Territory of J&K and others.	Er.Fareed Ahmad Khan Executive Engineer R&B Division Dalgate,
7	OA No. 1685/2025 titled Sahil Gupta Versus Union Territory of J&K and others.	Sh. Hamid Hameed, Under Secretary, PW (R&B) Department,

